

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.06.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 106/12	TP 42/16	Hearing	397/ 398	Mrs. Kaushy Lal & 3 Others Vs Regal Machine Tools P. Ltd., & 7 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. S.VIVEKANANDA
for VGB Associates
9845428653

for Respondents
1, 2, 3 & 5

[Signature]

Second petitioner is present. Counsel for respondent No.6 is absent. M/s. VGB Associated filed vakalat for R-1,2 and 5. VGB Associates have also filed vakalat for R-3. R-5 is present in person.

For enquiry, list it on 09.08.2017.

[Signature]
MEMBER (J)

[Signature]
MEMBER (T)